

ITEM NO.115

REGISTRAR COURT

SECTION IV-C

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 49737/2024

UTTAM KUMAR VYAPARI

Petitioner(s)

VERSUS

GEETA RAI & ORS.

Respondent(s)

Date : 17-12-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. Kaustubh Shukla, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Ld. Counsel for the petitioner has filed spare copies alongwith application seeking condonation of delay in filing spare copy. The said application is hereby allowed. Consequently, the delay stands condoned. Let notice be issued immediately.

List again on 04.02.2025.

SUJATA SINGH  
Registrar

pm